


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 19/BB/ 17	-	Hearing	Rule 6 of IB	V.Padmanabhan Vs V Ken consulstancy Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Shivaprasad 9180022033	Petitioner	

Counsel for petitioner is present. He has not filed any memo suggesting the name of IRP as counsel reported that the petitioner is unable to bear the expenses of the IRP at the first instance.

For further hearing, list it on 05.07.2017.


MEMBER (J)


MEMBER (T)